## IN THE HIGH COURT OF BOMBAY AT GOA

IN CA NO.10/2020 IN FA NO.4 OF 2020

Special Land Acquisition Officer, Salaulim Irrigation Project and anr.

... Applicants.

Versus

Daniel Almeida Monte de Silva Miranda

.. Respondents

Ms. Sushan Linhares, Addl. Government Advocate for the Applicants.

CORAM: DAMA SESHADRI NAIDU, J. DATE: 24<sup>th</sup> JULY, 2020.

## **ORDER:**

Post the matter on 28/7/2020. In the meanwhile, the learned Additional Government Advocate assures the Court that she would serve notice on the respondents.

DAMA SESHADRI NAIDU, J.

AP/-